

are carried out annually under the 20-Point Programme throughout the country including along the National Highways. This is done under various schemes of the Central Ministries/Departments and of State Plans.

#### **Inclusion of Castes in SC/ST Lists**

3670. SHRI R.B. RAI : Will the Minister of WELFARE be pleased to state:

(a) whether the Central Government have received representations for various communities belonging to Nepali/Gorkha for their inclusion in the Scheduled Tribe List;

(b) if so, the details thereof;

(c) whether the West Bengal Government have also recommended some castes for inclusion in the Scheduled Caste list;

(d) if so, the details thereof; and

(e) the decision taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Representations have been received for the inclusion of Tamang Limbu, Kirati Khambu (Rai) and Gurung (Gorkha) communities in the list of STs of West Bengal.

(c) and (d) The Govt. of West Bengal have recommended inclusion of Hela, Balmiki, Bansphore and Chain communities in the list of Scheduled Castes.

(e) These are under consideration alongwith other such claims for revision of SCs and STs lists.

[*Translation*]

#### **Setting up of Environment Commission**

3671. SHRIMATI KETAKI DEVI SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have any proposal to constitute Environment Commission at National and State level to deal with matters relating to environment;

(b) if so, the details thereof; and

(c) the time by which final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) No, Sir.

(b) and (c) Does not arise.

#### **Improvement in Rishikesh Under Ganga Action Plan**

3672. SHRI BANWARI LAL PUROHIT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether garbage and waste of Tehri is being thrown in Bhagirathi, the main stream of Ganga; and

(b) if so, the action taken in this regard and the steps taken for the improvement of upper areas of Rishikesh under the Ganga Action Plan?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) According to the information received from the Nagar Palika, Tehri and Garhwal Jal Sansthan, garbage of Tehri is disposed in the dumping yard and not thrown in Bhagirathi. The waste water of Tehri is disposed of into septic tanks or soak pits. For permanent disposal of sewage of the new Tehri township a sewage treatment plant is under construction by the UP Government. Under the Ganga Action Plan Phase II, pollution abatement works have been sanctioned in the upper areas of Rishikesh in 8 towns namely; Joshimath, Gopeshwer, Karanprayag, Rudrprayag, Badrinath, Srinagar, Devprayag and Uttarkashi.

[*English*]

#### **Anti-National and Smuggling Activities Across Indo-Nepal Border**

3673. SHRI VIJAY PATEL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India and Nepal have launched a joint survey to check the anti-national and smuggling activities across the Indo-Nepal border; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Check Posts all along the Indo-Nepal border are being strengthened and concerned State Governments have been asked to intensify patrolling along the border by specially deputed Task Forces of State Police. Intelligence gathering, in addition, all along the border, has been strengthened and better coordination between the various State and Central agencies has been brought about.

2. Regular meetings between District Officials of Border Districts of India and Nepal are being held for exchange of useful information and sorting out local problems. Recently, His Majesty's Government of Nepal announced formation of a 5 members Team led by a retired Cabinet Secretary for the Joint Indo-Nepal Working Group for discussions on problems relating to Trans-Border Activities like infiltration/smuggling activities. India has also constituted a Team led

by Special Secretary (Internal Security) in the Ministry of Home Affairs. The first meeting of this group is to be held very soon.

[*Translation*]

#### **Dikshit Award**

3674. SHRI RAMCHANDRA BENDA CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government's attention has been drawn to the news-item appearing in the 'Times of India' dated December 21, 1996 that an agreement was reached between two States (Haryana and U.P.) as per the "Dikshit Award" through his Ministry according to which in case of any diversion in the flow of the Yamuna river certain rules are likely to be adhered to in regard to the land situated on the bank of this river;

(b) if so, the details thereof;

(c) whether reports regarding fresh disputes between the Uttar Pradesh and Haryana have been received and if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Yes, Sir. A copy of the Award is attached as statement.

(c) and (d) After the enactment of the Act pursuant to the Dikshit Award, some private parties have filed Writ Petitions in the Supreme Court of India challenging the Dikshit Award. The matter is sub-judice.

#### **Statement**

##### *In the Haryana, Uttar Pradesh Boundary Dispute*

The Chief Ministers of Haryana and Uttar Pradesh at a meeting with me on the 17th May, 1978 have agreed that the boundary dispute between the two States may be arbitrated upon by me and that my award will be accepted by both the parties. It was further agreed at this meeting that for the purpose of the arbitration, joint discussion would be held between the officers to be nominated by the two State Governments and as officers to be nominated by me and that the entire boundary question would be gone into by the officers to be nominated and the matter submitted to me thereafter.

2. Ch. K.V.K. Sundaram, Adviser to the Home Ministry was nominated by me to convene meeting and conduct joint discussions with the officers so nominated by the two State Governments. These discussions have been

completed by the Advisor and he has submitted to me his report together with the statements, maps and other documents given by the representatives of the two State Governments.

3. Having given the matter by earnest consideration, I give the following Awards:

#### *Award*

1. The boundary between Ambala and Kurukshetra districts of Haryana on the one side and Saharanpur district of Uttar Pradesh on the other, is already fixed a boundary as to the location of which there is no dispute.

2. The boundary between Karnal and Sonapat district of Haryana on the one side and Saharanpur, Muzaffarnagar and Meerut Districts of Uttar Pradesh on the other side has been taken on both the parties to be the fluctuating deep stream of the River Yamuna. Hereafter, this boundary will be fixed at the present deep stream line of the river as verified and determined by the Survey of India during the months of November 1974 December 1974 and January 1975. This has been agreed to by the representatives of both the State Governments and the River Survey is being conducted by the Survey of India with an observer from each side.

3. The boundary between Gurgaon District of Haryana on the one side and Bulandshahr and Aligarh districts of Uttar Pradesh on the other side shall hereafter be fixed at the line specified below:

- (i) The line shall commence from the point where the present deep stream line crosses the north West boundary at Basantpur and proceed along the said boundary upto the point where it crosses the north bank of the River Yamuna as ascertained at the 1971-72 River Survey conducted by the Survey of India.
- (ii) It then proceeds along the said north bank upto the point where it meets the boundary between Basantpur and Salarpur, hence along the northern and eastern boundaries of Salarpur, the eastern boundary of Asalatpur the north-eastern boundary of Badasia, northern and north eastern boundaries of Kirawali, the northern boundary of Lalpur, the northern and eastern boundaries of Mahabatpur, the eastern boundary of Muzzamabad, the eastern and northern boundaries of Rajpur Kalan including Chak Phulera, the northern and eastern boundaries of Nirpur, the eastern boundary of Chirai, the eastern boundary of Akbarpur, the eastern boundary of Mozamabad—Mazar Shaikhpur, the eastern boundary of Manjhawali, the eastern boundary of Garhi Begampur, the South-Eastern boundary of